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Six Monthly

Compliance Report

on

Solid and Liquid Waste Management

as per the order passed by

Hon'ble NGT

under

Original Application No. 606/2018

"Compliance of Municipal Solid Waste Management Rules 2016 and other Environmental Issues"

By

Chief Secretary

Government of Bihar

July 2025

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1 Introduction

In the matter of Original Application No. 606/2018 In re: "Compliance of Municipal Solid Waste Management Rules 2016 and other Environmental Issues" the principal bench of Hon'ble NGT, in its order dated May 4, 2023, identified gaps in the Management of Solid and Liquid Waste and levied an environmental compensation of ₹4,000 crore on polluter pays principle. The said environmental compensation was obtained taking 2,000 MLD gap in sewage treatment whereas no environmental compensation was levied to manage solid waste for the time being. It was also mentioned in the order that the amount may be kept in a ring-fenced account within two months to be operated as per directions of the Chief Secretary only for waste management (liquid and solid) in the State.

In this regard, an undertaking duly signed by the Chief Secretary, Bihar was submitted to the Principal Bench, NGT vide letter no. 1973, dated 04.05.2023, mentioning the creation of a ring-fenced account for the management of solid and liquid waste in the State and the fund in the ring-fenced account will be called 'Solid and Liquid Waste Management Fund'. Subsequently, ring-fenced account was set up and maintained with Rs. 4000/- crores (Four thousand crores) to overcome the existing gap in the solid and liquid waste management. It was communicated to the NGT vide letter no. 5839, dated 29.09.2023. Further, to sanction projects under the ring-fenced account, a **Monitoring and Advisory Committee** has been constituted under the chairmanship of the Chief Secretary, Bihar with Urban Development & Housing Department, Panchayati Raj Department, Rural Development Department, Finance Department, Bihar Urban Infrastructure Development Corporation Ltd (BUIDCO) and Bihar State Pollution Control Board as Stakeholder Departments.

As per the order released by NGT dated May 4, 2023, six monthly compliance report to be filed by the Chief Secretary to the Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in. Thus, as a part of the compliance the State has filed a compliance report duly signed by the Chief Secretary, Government of Bihar dated October 18, 2024. Based on the compliance report matter was heard by the NGT on October 22, 2024, and subsequent observations were released. The matter is further listed on July 28, 2025.

To comply with the directions of NGT, the State has taken various interventions to bridge the gap of solid and liquid waste management along with the remediation of legacy waste. Based on the development and progress in solid and liquid waste management in the State a detailed compliance report has been developed and is mentioned in following sections.

2 Liquid Waste Management in Urban Areas

As per the 2011 census the total urban population including 141 Urban Local Bodies (ULBs) is 1,30,38,549 and based on a decadal growth rate of 23%, the projected urban population (141 Urban Local Bodies) of the State for 2024 was approximately 1.69 crore, resulting in an estimated daily sewage generation of around **1829** million liters per day (MLD) as per the sewage generation guideline of Central Public Health Environmental Engineering Organization (CPHEEO), Ministry of Housing and Urban Affairs, GoI. The State is moving forward to develop the sewage management infrastructure with various central and state scheme such as Namami Gange, AMRUT 2.0, Swachh Bharat Mission (Urban) 2.0, and State scheme.

The summary of overall management of sewage in the State including sewage generation, status and capacity of available treatment infrastructure is mentioned in Table 1.

Table 1 Summary of overall management of sewage in the State

		Status as on October 2024			**Status as on July 2025**			**% Increase in STP Capacity w.r.t Oct 2024**
S.No.	**Category**	**No. of ULBs**	**Sewage Generation (MLD)**	**Overall capacity of STP (MLD)**	**No. of ULBs**	**Sewage Generation (MLD)**	**Overall capacity of STP (MLD)**	
1	ULBs where STP is Functional and Under Trial	Functional STP - 8 ULBs To be completed – 7 ULBs	435	392	15 Functional – 10, Under Trial – 5	435	535	**Overall, 30% improvement**
2	ULBs where STP is Under Construction	10	261	319*	14	312	274	
3	ULBs where STP is Under Tender	8	95	111	8	198	260	
Sum of S.No. 1, 2, 3		**33**	**791**	**822**	**37**	**944**	**1068**	
4	ULBs where STP is Under DPR Preparation/ Approval stage	0	0	0	100	780	680+20[#]	
5	Under Planning	108	1038	1003	4	105	105	
Sum of S.No. 4, 5		**108**	**1038**	**1003**	**104**	**885**	**785**	
Total Sum		**141**	**1829**	**1825**	**141**	**1829**	**1873**	**Overall, 3% STP Capacity Augmentation**

NOTE:

In the report submitted in October 2024, there were total 6 STPs in Patna out of which 4 STPs were functional with a cumulative capacity of 200 MLD, while 2 STPs with a cumulative capacity of 150 MLD [Digha (100 MLD) and Kankarbagh (50 MLD)] were in construction. As of now construction of both STPs have been completed and are in under trial.

** As per the October 2024 report, 10 ULBs had STPs under construction, with a combined sewage generation of 261 MLD. The total treatment capacity under construction was reported as 319.5 MLD—comprising 169.5 MLD from the 10 ULBs and an additional 150 MLD from the STPs in Patna.*

 # The additional 20 MLD STP comprises of 13 MLD STP for Begusarai, 4 MLD STP for Bodhgaya through AMRUT 2.0 where DPR is under approval while 2.5 MLD and 0.5 MLD STP for Phulwari and Sonpur under Swachh Bharat Mission (U) 2.0 is under DPR preparation stage to augment the treatment infrastructure of four ULBs.

2.1 ULBs Where STP is Functional/ Under Trial

At present there are 15 Urban Local Bodies (ULBs) having either functional or under trial STPs. Out of 15 ULBs there are 10 ULBs where STP is functional while it is under trail in 5 ULBs. It is to be noted that in Patna 200 MLD STPs are functional [4 different STPs viz. Beur (43 MLD), Karmalichak (37 MLD), Saidpur (60 MLD), and Pahari (60 MLD)] and 150 MLD STPs are under trail [2 STPs viz. Digha (100 MLD) and Kankarbagh (50 MLD)].

The overall management of sewage in 15 ULBs in the State including generation, available treatment infrastructure, treatment technology, scheme in which the project has been taken, along with the quantity of sewage reaching at each STP at present is mentioned in Table 2.

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Table 2 Status of Liquid Waste Management in ULBs where STP is Functional/ Under Trial

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (Functional) (MLD)	STP Capacity (Under Trial) (MLD)	Total capacity of STP against Sewage Generation (MLD)	Scheme	Treatment Technology	Sewage Reaching to STPs (MLD)
1	Patna Nagar Nigam	1684222	236	200 (Beur-43, Karmalichak-37, Saidpur-60, Pahari-60)	150 (Digha-100, Kankarbagh-50)	350	NMCG	SBR	223.03 (Beur - 36.7, Karmalichak - 34.34, Saidpur - 53.63, Pahari - 28.36, Digha - 45, Kankarbagh – 25)
2	Munger Nagar Nigam	213303	30	30	0	30	NMCG	SBR	15
3	Chapra Nagar Nigam	202352	28	32	0	32	NMCG	SBR	11.5
4	Danapur Nizamat Nagar Parishad	182429	26	25	0	25	NMCG	SBR	20
5	Phulwari Nagar Parishad	81740	11.5	6	0	6	NMCG, SBM	SBR	2.9
6	Rajgir Nagar Parishad	72752	10	10	0	10	State Fund	SBR	6
7	Barh Nagar Parishad	61470	9	11	0	11	NMCG	SBR	7.79
8	Sultanganj Nagar Parishad	57358	8	10	0	10	NMCG	MBBR	4.33
9	Maner Nagar Parishad	40068	6	6.5	0	6.5	NMCG	SBR	2
10	Sonpur Nagar Panchayat	37776	5	3.5	0	3.5	NMCG, SBM	SBR	1.27
11	Naugachia Nagar Parishad	53723	8	0	9	9	NMCG	SBR	Estimate of Outfall is under consideration at NMCG[#]

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (Functional) (MLD)	STP Capacity (Under Trial) (MLD)	Total capacity of STP against Sewage Generation (MLD)	Scheme	Treatment Technology	Sewage Reaching to STPs (MLD)
12	Begusarai Nagar Nigam	252008	35	0	17	17	NMCG, AMRUT	SBR	2
13	Mokama Nagar Parishad	60678	8.5	0	8	8	NMCG	SBR	3.5
14	Fatuha Nagar Parishad	50961	7	0	7	7	NMCG	SBR	1.2
15	Bakhtiyarpur Nagar Parishad	47897	7	0	10	10	NMCG	SBR	3.5
	Total	**7123996**	**435**	**334**	**201**	**535**			

NOTE:

 # Due to some outfall issue in the STP of Naugachiya Nagar Parishad for the treated water, a separate estimate has been prepared and sent to NMCG for approval. Afterwards the outfall line will be completed.

***NMCG**: - National Mission for Clean Ganga,*
***SBM**: - Swachh Bharat Mission (Urban) 2.0,*
***AMRUT**: - Atal Mission for Rejuvenation and Urban Transformation 2.0,*
***SBR**: - Sequential Batch Reactor,*
***MBBR**: - Moving Bed Bioreactor*

The total capacity of functional STPs in 10 ULBs is 334 MLD while the total capacity of STPs under trial is 201 MLD. **Accordingly, the cumulative STP capacity for the 15 ULBs stands at 535 MLD, exceeding the total sewage generation of 435 MLD and resulting in a surplus of 100 MLD which is approx. 23% above the current requirement.**

2.1.1 Treated Water Quality of Functional STPs

The quality of treated water from functional STPs for the month of May 2025 is mentioned in Table 3.

Table 3 Treated Water Quality from Functional STPs

			Parameters				
			pH	**TSS**	**COD**	**BOD**	**Fecal Coliforms**
				(mg/L)	**(mg/L)**	**(mg/L)**	**(MPN/ 100 ml)**
S.No.	**Name of ULBs**	**Location of STP**	**6.5-9**	**Not more than 20**	**Not more than 50**	**Not more than 10**	**Less than 230**
1	Patna Nagar Nigam	Beur STP	7.8	8.7	32.4	7.45	101.62
		Saidpur STP	8.1	8.2	16	7.2	-
		Karmalichak STP	7.75	16.32	28.84	5.61	154
		Pahari STP	7.45	11.61	37.56	7.38	89.24
2	Munger Nagar Nigam	Munger STP	7.94	16	44	7	135
3	Chapra Nagar Nigam	Chapra STP	7.9	5.47	29.16	4.448	121.61
4	Danapur Nagar Parishad	Danapur STP	7.9	12.75	37.5	6.35	165
5	Phulwarisharif Nagar Parishad	Phulwarisharif STP	7.7	12.55	31.3	8.4	180
6	Barh Nagar Parishad	Barh STP	7.7	9.1	22.5	7.25	152.4
7	Sultanganj Nagar Parishad	Sultanganj STP	7.2	16	32	6.22	160
8	Maner Nagar Panchayat	Maner STP	8	5.76	27.5	7.51	133

			Parameters				
			pH	TSS	COD	BOD	Fecal Coliforms
				(mg/L)	(mg/L)	(mg/L)	(MPN/ 100 ml)
S.No.	Name of ULBs	Location of STP	6.5-9	Not more than 20	Not more than 50	Not more than 10	Less than 230
9	Sonpur Nagar Parishad	Sonpur STP	8.2	10.36	24.16	4.33	70

It is seen from Table 3, that the treated water quality received from functional STPs meets the prescribed standards as directed by the NGT in OA 1069/2018 dated 30.09.2018. ensuring that the effluent is safe for discharge or reuse for non-potable purposes.

2.2 ULBs Where STP is Under Construction

At present there are 14 Urban Local Bodies (ULBs) where STP is under construction. The overall management of sewage in these ULBs including sewage generation, capacity of STP under construction, treatment technology, scheme and physical progress is mentioned in Table 4.

Table 4 Status of Liquid Waste Management in ULBs where STP is Under Construction

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme	Physical Progress (%)	Treatment Technology
1	Bhagalpur Nagar Nigam	400146	56	45	NMCG	96%	SBR
2	Biharsharif Nagar Nigam	337819	47	25	Smart City	95%	SBR
3	Motihari Nagar Nigam	221646	31	23	NMCG	Just Started	SBR
4	Hajipur Nagar Parishad	191275	27	22	NMCG	93%	SBR
5	Dehri-Dalmianagar Nagar Parishad	137231	19	21	NMCG	10%	SBR
6	Jamui Nagar Parishad	87357	12	13	NMCG	Just Started	SBR
7	Supaul Nagar Parishad	65437	9	12.1	NMCG	4%	SBR
8	Daudnagar Nagar Parishad	52364	7	10.5	NMCG	Just Started	SBR
9	Barahiya Nagar Parishad	43032	6	6	NMCG	2%	SBR
10	Kahalgaon Nagar Panchayat	33700	5	6	NMCG	77%	SBR
11	Muzaffarpur Nagar Nigam	354462	50	53	Smart City	---	---
12	Madhubani Nagar Nigam	164396	23	15	State Fund	---	---

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme	Physical Progress (%)	Treatment Technology
13	Bodhgaya Nagar Parishad	78607	11	10	State Fund	---	---
14	Raxaul Nagar Parishad	55536	8	12	NMCG	Just Started	SBR
	Total	**2223008**	**312**	**274**			

2.3 ULBs Where STP is Under Tender

At present there are 8 Urban Local Bodies (ULBs) where STP is under tender stage. The overall management of sewage in those 8 ULBs including generation, capacity of STP under tender, and scheme in which the project is being implemented is mentioned in Table 5.

Table 5 Status of Liquid Waste Management in ULBs where STP is Under Tender

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
1	Sasaram Nagar Nigam	264709	37	25	AMRUT
2	Ara Nagar Nigam	261430	37	47	NMCG
3	Katihar Nagar Nigam	240838	34	55.5	NMCG
4	Siwan Nagar Parishad	191385	27	26	AMRUT
5	Buxar Nagar Parishad	145521	20	50	NMCG
6	Jehanabad Nagar Parishad	103202	14	14	AMRUT
7	Aurangabad Nagar Parishad	102244	14	20	AMRUT
8	Lakhisarai Nagar Parishad	99979	14	22	NMCG
	Total	**1409308**	**198**	**260**	

Therefore, The total capacity of STPs under construction in 8 ULBs is 260 MLD against the total sewage generation of 198 MLD. Hence, a surplus capacity of 62 MLD has been created which is approx. 31% above the current requirement.

2.4 ULBs Where STP is Under DPR Approval/ Preparation

There are 100 Urban Local Bodies where STP projects are under DPR approval/ preparation stage. Out of 100 ULBs 11 ULBs has been taken under NMCG, 87 ULBs are taken under SBM (U) 2.0 and 2 ULBs has been taken under both NMCG and SBM (U) 2.0. The overall management of sewage in 98 ULBs including sewage generation, capacity of STP, and scheme in which the project is being implemented is mentioned in Table 6.

Table 6 ULBs Where STP is Under DPR Approval/ Preparation

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
1	Gaya Nagar Nigam	474093	67	84	NMCG
2	Darbhanga Nagar Nigam	296039	42	24	NMCG
3	Samastipur Nagar Nigam	253136	36	36	NMCG
4	Bettiah Nagar Nigam	237254	33	33	NMCG
5	Saharsa Nagar Nigam	216491	30	18.7	NMCG
6	Khagaria Nagar Parishad	119841	17	17	NMCG
7	Kishanganj Nagar Parishad	105782	15	20.7	NMCG
8	Jamalpur Nagar Parishad	105434	15	15	NMCG
9	Gogri Jamalpur Nagar Parishad	96378	14	10	SBM
10	Dumraon Nagar Parishad	90452	13	9.5	SBM
11	Masaurhi Nagar Parishad	83477	12	9	SBM
12	Nawada Nagar Parishad	81458	11	8.5	SBM
13	Sheikhpura Nagar Parishad	80146	11	8.5	SBM
14	Araria Nagar Parishad	79021	11	8.5	SBM
15	Benipur Nagar Parishad	75317	11	8	SBM
16	Gopalganj Nagar Parishad	67339	9	7	SBM
17	Barbigha Nagar Parishad	56831	8	6	SBM
18	Ballia Nagar Parishad	56400	8	6	SBM
19	Teghra Nagar Parishad	56234	8	6	SBM
20	Dalsinghsarai Nagar Parishad	55562	8	6	SBM
21	Simri Bakhtiyarpur Nagar Parishad	54680	8	6	SBM
22	Madhepura Nagar Parishad	54472	8	10.7	NMCG
23	Jogbani Nagar Parishad	54455	8	10.3	NMCG, SBM
24	Sherghati Nagar Parishad	52541	7	5.5	SBM
25	Arwal Nagar Parishad	51849	7	9	NMCG, SBM
26	Hilsa Nagar Parishad	51052	7	5.5	SBM
27	Hisua Nagar Parishad	50836	7	5.5	SBM
28	Forbesganj Nagar Parishad	50475	7	5.5	SBM

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
29	Bhabhua Nagar Parishad	50179	7	5.5	SBM
30	Jhanjharpur Nagar Parishad	49896	7	5.5	SBM
31	Bakhri Nagar Parishad	48855	7	5.5	SBM
32	Bikramganj Nagar Parishad	48465	7	5.5	SBM
33	Mahnar Nagar Parishad	48293	7	5	SBM
34	Rosera Nagar Parishad	46074	6	5	SBM
35	Banka Nagar Parishad	45977	6	5	SBM
36	Parsa Bazar Nagar Panchayat	44768	6	5	SBM
37	Sahibganj Nagar Parishad	44576	6	5	SBM
38	Piro Nagar Parishad	44550	6	5	SBM
39	Khagaul Nagar Parishad	44364	6	5	SBM
40	Banmankhi Nagar Parishad	44218	6	5	SBM
41	Sheohar Nagar Parishad	44175	6	4.5	SBM
42	Lalganj Nagar Parishad	43954	6	5	SBM
43	Kanti Nagar Parishad	43799	6	5	SBM
44	Motipur Nagar Parishad	43708	6	5	SBM
45	Tekari Nagar Parishad	43214	6	5	SBM
46	Islampur Nagar Parishad	43211	6	4.5	SBM
47	Kasba Nagar Parishad	43059	6	4.5	SBM
48	Bairgania Nagar Parishad	42895	6	4.5	SBM
49	Mirganj Nagar Parishad	42713	6	3	SBM
50	Dhaka Nagar Parishad	42063	6	4.5	SBM
51	Barauli Nagar Parishad	41877	6	4.5	SBM
52	Chakia Nagar Parishad	41548	6	4.5	SBM
53	Janakpur Road Nagar Parishad	41365	6	4.5	SBM
54	Warisaliganj Nagar Parishad	41315	6	4.5	SBM
55	Jhajha Nagar Parishad	40646	6	4.5	SBM
56	Mahua Nagar Parishad	40385	6	4.5	SBM
57	Nokha Nagar Parishad	40120	6	4.5	SBM
58	Revelganj Nagar Panchayat	39039	5	4.5	SBM
59	Sugauli Nagar Panchayat	38815	5	4.5	SBM
60	Bahadurganj Nagar Panchayat	36993	5	4	SBM
61	Haweli kharagpur Nagar Parishad	36700	5	4	SBM
62	Rafiganj Nagar Panchayat	35536	5	4	SBM
63	Ekma Bazar Nagar Panchayat	34390	5	4	SBM
64	Dighwara Nagar Panchayat	32741	5	3.5	SBM
65	Jagdishpur Nagar Panchayat	32447	5	3.5	SBM
66	Makhdumpur Nagar Panchayat	31994	4	3.5	SBM
67	Mohania Nagar Panchayat	31609	4	3.5	SBM
68	Marhaura Nagar Panchayat	29932	4	3.5	SBM

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S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	STP Capacity (MLD)	Scheme
69	Sursand Nagar Panchayat	29688	4	3.5	SBM
70	Pakridayal Nagar Panchayat	29582	4	3.5	SBM
71	Murliganj Nagar Panchayat	28691	4	3	SBM
72	Chanpatia Nagar Panchayat	27095	4	3	SBM
73	Barsoi Nagar Panchayat	26985	4	3	SBM
74	Bihiyan Nagar Panchayat	26707	4	3	SBM
75	Manihari Nagar Panchayat	26629	4	3	SBM
76	Areraj Nagar Panchayat	26014	4	3	SBM
77	Mehsi Nagar Panchayat	25995	4	3	SBM
78	Silao Nagar Panchayat	25674	4	3	SBM
79	Amarpur Nagar Panchayat	25336	4	3	SBM
80	Naubatpur Nagar Panchayat	25011	4	3	SBM
81	Kochas Nagar Panchayat	24795	3	3	SBM
82	Maharajganj Nagar Panchayat	24282	3	3	SBM
83	Navinagar Nagar Panchayat	23984	3	3	SBM
84	Nasriganj Nagar Panchayat	23819	3	2.5	SBM
85	Mairwa Nagar Panchayat	23565	3	3	SBM
86	Bikram Nagar Panchayat	22486	3	2.5	SBM
87	Jaynagar Nagar Panchayat	21782	3	2.5	SBM
88	Belsand Nagar Panchayat	20566	3	2.5	SBM
89	Kateya Nagar Panchayat	20193	3	2.5	SBM
90	Nirmali Nagar Panchayat	20189	3	2.5	SBM
91	Birpur Nagar Panchayat	19932	3	2.5	SBM
92	Kesariya Nagar Panchayat	18984	3	2	SBM
93	Koath Nagar Panchayat	18890	3	2	SBM
94	Thakurganj Nagar Panchayat	18348	3	2	SBM
95	Ghoghardiha Nagar Panchayat	18257	3	2	SBM
96	Shahpur Nagar Panchayat	17767	2	2	SBM
97	Koilwar Nagar Panchayat	17725	2	2	SBM
98	Khusrupur Nagar Panchayat	15731	2	2	SBM
99	Narkatiyaganj Nagar Parishad	49507	7	9	NMCG
100	Ramnagar Nagar Parishad	48411	7	9	NMCG
	Total	**5560123**	**780**	**680**	**0**

It is important to note that as per the operational guidelines of SBM (U) 2.0, sewage generated from minimum 70% population should be collected and treated in the STP. Therefore, action plan was prepared for the sewage generation taking 70% of population in each ULBs under guidance

of national experts from MoHUA, GoI. The same action plan has been approved by the National Advisory and Review Committee (NARC) under the chairmanship of Secretary, MoHUA, GoI.

2.5 ULBs Where STP is Under Planning

There are four Urban Local Bodies where STP projects are under planning stage and mentioned in Table 7.

Table 7 ULBs Where STP is Under Planning

S. No	Name of the ULB	2011 Census Population	Sewage Generation (MLD)	Expected STP Capacity (MLD)	Scheme
1	Purnia Nagar Nigam	282248	40	40	NMCG Phase 3
2	Sitamarhi Nagar Nigam	252453	35	35	
3	Bagaha Nagar Parishad	112634	16	16	
4	Bihat Nagar Parishad	100038	14	14	
	Total	**747373**	**105**	**105**	

In the coming phase 3 of NMCG starting from March 2026, where towns situated near the tributaries of Ganga River would be taken up on priority, the aforementioned ULBs would be taken up for the development of sewage treatment infrastructure.

2.6 Faecal Sludge Treatment Plant (FSTP)

In addition to the aformentioned projects of Sewage Treatment Plants, various projects of Faecal Sludge Treatment Plant (FSTP) for the treatment of faecal sludge is mentioned in Table 8.

Table 8 Status of Faecal Sludge Treatment Plant (FSTP)

S. No.	Name of ULB	FSTP capacity (KLD)	Current Status
1	Begusarai Nagar Nigam	10	Functional
2	Purnia Nagar Nigam	10	Functional
3	Gaya Nagar Nigam	3	Functional

2.7 Interventions and Developments

The State is undertaking a range of strategic measures to uplift the overall wastewater management aimed at mitigating the existing gaps. Emphasis is placed on boosting system efficiency through continuous monitoring. The following key initiatives taken by the State under AMRUT 2.0 and SBM (U) 2.0 as a part of recent development are outlined below.

AMRUT 2.0: -

Under AMRUT 2.0, State has taken various significant steps to streamline the overall management of sewage in the big towns. A summary of related projects under AMRUT 2.0, is mentioned in Table 9.

Table 9 Summary of projects taken under AMRUT 2.0

S.No.	Location	Project Details	Estimated Cost (Cr)	State Share (Cr)	Central Share (Cr)
1	Aurangabad	Sewage Network 196 km, 8 Intermediate Pumping Station, 5.4 Km Rising Main, and 20 MLD STP	497.6537	339.5682	158.0855
2	Buxar	Sewage Network 112 km, 2 Intermediate Pumping Station, and 1.075 Km Rising Main	255.8835	173.3848	82.4987
3	Motihari	Sewage Network 187 km, 4 Intermediate Pumping Station, and 0.8 Km Rising Main	399.8728	271.8426	128.0302
4	Sasaram	Sewage Network 205 km, 4 Intermediate Pumping Station, 7.064 Km Rising Main, and 25 MLD STP	455.6137	310.5041	145.1096
5	Siwan	Sewage Network 128 km, 4 Intermediate Pumping Station, 1.59 Km Rising Main, and 25 MLD STP	367.035	251.5248	115.5102
6	Jehanabad	Sewage Network 122 km, 3 Intermediate Pumping Station, 2.7 Km Rising Main, and 14 MLD STP	328.9457	224.9939	103.9518
		Total	**2305.0044**	**1571.8184**	**733.186**

As mentioned in Table 9, under AMRUT 2.0 the State has considered the end-to-end planning of sewage management and taken up projects covering collection, conveyance, treatment and final

disposal/ reuse. In aforementioned 6 cities, sewerage network followed by STP projects has been approved by the **State Cabinet** of total estimated cost of **2305 Cr** with approx. **1572 Cr as State share**. As of now **tender has been published** in all such projects to implement it on ground.

SBM (U) 2.0

1. In Swachh Bharat Mission (Urban) 2.0, Sewage Treatment Plant-cum-Faecal Sludge Treatment Plant (STP-cum-FSTP) of total capacity 443 MLD and Interception and Diversion of 858 km along with 128 Cesspool Tankers has been approved by MoHUA, GoI for the ULBs having population less than 1 lakh (as per census 2011) with a total project cost of 1337.54 Cr where **State share** is **671.04 Cr** and 666.5 as Central assistance.
2. Four agencies have been empaneled at the State level to prepare DPR for STP-cum-FSTP and Interception & Diversion drains. As of now the ULBs have been distributed among the agencies and work allotted to them. DPR preparation has been started.
3. As a part of pre-assessment of available drains, **baseline survey** has been conducted at the local level for the identification of all small, medium and large drains. With regular monitoring and handholding of ULBs at the department level the task is now completed.

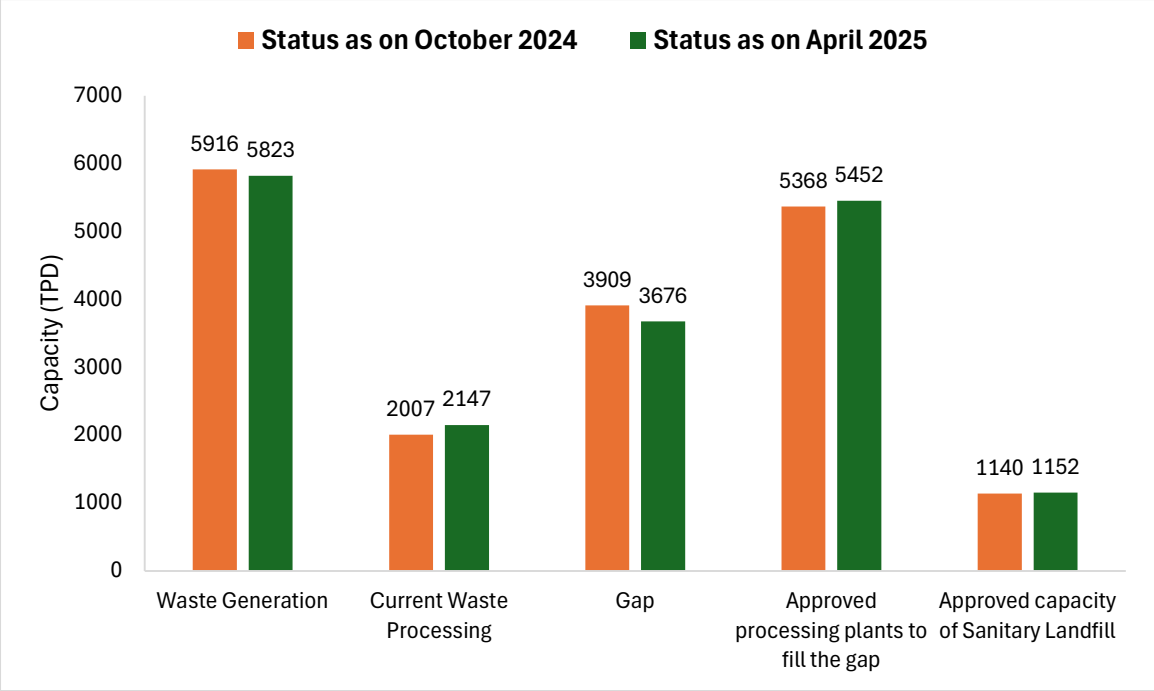
3 Solid Waste Management in Urban Areas

Scientific Solid Waste Management (SWM) is an utmost priority of the State of Bihar specially in the urban areas. The overall management of solid waste in the State is being done considering the Solid Waste Management Rules 2016 and subsequent amendments along with operational guideline of Swachh Bharat Mission (Urban) 2.0. As a part of Solid Waste Management State is prioritizing decentralized waste management solutions and infrastructure development at each Urban Local Body (ULB).

3.1 Solid Waste Management

The State of Bihar is taking forward the objectives of the Swachh Bharat Mission (Urban) 2.0 and is committed to ensure 100% scientific Solid Waste Management (SWM) in the State. Current status of waste generation, processing, subsequent gap and approved plan to fill the gap from October 2024 to April 2025 is mentioned in Figure 1.

Figure 1 Current Status of waste generation, processing, and subsequent gap from October 2024 to April 2025



Data Source: Monthly average data available on Swachhtam Portal of MoHUA, GoI.

The overall processing of solid waste generated in the 141 ULBs of the State. The overall development of solid waste management in the ULBs of the State is mentioned in Table 10.

Table 10 The overall status of SWM in the ULBs of the State

S. No	Category	No. of ULBs	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Capacity of Existing Compost & MRF (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)	Total Approved Plan to fill the Gap for the year 2026 (TPD)	Approved Action Plan for Compost + CBG Plant (TPD)	Approved Action Plan for MRF (TPD)	Approved SLF Capacity (TPD)
1	**2**	**3**	**4**	**5**	**6**	**7 = 5+6**	**8**	**9 = 4-8**	**10 = 11+12**	**11**	**12**	**13**
1	ULBs included in the Patna Cluster	10	1195	642	423	1065	977	218	1100	563	537	231
2	ULBs where Processing Plants are Under Construction	3	150	90	15	105	78	72	197	107	90	37
3	ULBs having Available Land for Processing Capacity and are Under Tender Stage	60	2476	952	339	1291	785	1692	2274	1270	1005	502
4	ULBs where Land Identification is in Process to Establish Processing Plants (Tender process to be initiated)	68	2001	581	191	772	308	1694	1880	1041	840	383
	Total	**141**	**5823**	**2265**	**967**	**3232**	**2147**	**3676**	**5452**	**2981**	**2471**	**1152**

Data Source: Monthly average data of April 2025 from Swachhtam Portal, MoHUA, GoI.
CBG - Compressed Biogas

The current solid waste generation from 141 ULBs of the State is 5823 TPD whereas the total available processing capacity 3232 TPD comprising of 2265 TPD compost plant and 967 TPD of Material Recovery Facility (MRF). Using the available processing facility the current waste processing in the State is 2147 TPD leaving a gap of 3676 TPD. The additional processing capacity of approximately 1085 TPD could not be used due to nonfunctioning and/or maintenance of Compost Pits and Material Recovery Facilities at regular intervals.

As shown in Table 10, to address the existing gap of 3676 TPD the total approved capacity of waste processing is 5452 TPD comprising of total wet waste processing capacity of 2981 TPD (compost plant 2881 TPD and Compressed Biogas plant of 100 TPD) and 2471 TPD of MRF. In addition, for the disposal of inert waste and process rejects scientific landfill (SLF) of total capacity of 1152 TPD has also been approved under SBM (U) 2.0.

The subsequent sections outline the current status of Solid Waste Management in ULBs, including existing facilities, gaps, and the specific interventions and achievements of the State and its subsequent progress to bridge the available gaps.

A significant development has been achieved in past six months in the establishment of new plants. The same is mentioned in Table 11.

Table 11 Development in the establishment of processing plants in past six months

Particular	Status as on October 2024	Status as on June 2025	
Land Status to establish processing plants	Land was available	10 ULBs	Part of Patna Cluster (Land available)
		3 ULBs	Processing plants under Construction
	---	60 ULBs	Land Identified
	---	68 ULBs	Identification of land is in process
Total		**141 ULBs**	
Tender status for 60 ULBs where land has been identified	None		• 46 ULBs have floated tender for MRF and 32 ULBs for Compost Plant. • Rest of the ULBs are in process of floating tender

3.1.1 ULBs included in the Patna Cluster

The details of current waste generation, existing processing plants and available gap in processing of waste in the ULBs under Patna cluster is mentioned in Table 12.

Table 12 Status of SWM in the ULBs included in the Patna Cluster

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing Material Recovery Facility (TPD)	Total Capacity of Existing Compost & MRF (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
1	Patna Nagar Nigam	956	585	415	1000	956	0
2	Danapur Nizamat Nagar Parishad	95	6	5	11	10	85
3	Masaurhi Nagar Parishad	25	4	2	6	6	19
4	Phulwari Nagar Parishad	37	1	0	1	0	37
5	Fatuha Nagar Parishad	23	4	0	4	1	22
6	Bakhtiyarpur Nagar Parishad	19	20	0	20	1	18

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing Material Recovery Facility (TPD)	Total Capacity of Existing Compost & MRF (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
7	Khagaul Nagar Parishad	19	10	0	10	2	17
8	Maner Nagar Parishad	8	10	1	11	1	7
9	Naubatpur Nagar Panchayat	10	0	0	0	0	10
10	Khusrupur Nagar Panchayat	3.5	1.5	0	1.5	0.4	3
	Total	**1195**	**642**	**423**	**1065**	**977.4**	**218**

NOTE: In Patna cluster total 13 ULBs have been included where Patna Nagar Nigam is the lead ULB and 12 nearby ULBs as spoke ULBs. Among nearby spoke ULBs 3 ULBs are newly constituted with a cumulative waste generation of 43 TPD.

To overcome the existing gap of waste processing in the ULBs coming under Patna cluster processing plants of total 1600 TPD has been proposed under Integrated Solid Waste Management (ISWM) plan.

3.1.1.1 Interventions and Developments

To bridge the existing gap in waste processing, a comprehensive Integrated Solid Waste Management (ISWM) plan has been prepared for the Patna cluster covering Patna Nagar Nigam and other 12 nearby ULBs in Public Private Partnership (PPP) mode. Among the 12 ULBs in Patna Cluster 3 ULBs are newly constituted with a cumulative waste generation of 43 TPD. Considering the projected waste generation for the year 2026, the total capacity of ISWM project in Patna cluster was defined as 1600 TPD comprises of 700 TPD of Compost Plant, 800 TPD of Material Recovery Facility cum Refuse Derived Fuel, 100 TPD of Compressed Biogas Plant, 15 MW Waste to Electricity plant and 320 TPD of Sanitary landfill.

As the ISWM project was eligible under the guidelines of the Viability Gap Funding (VGF) scheme of the Department of Economic Affairs, Ministry of Finance, Government of India, for financial assistance, the proposal was sent by the Urban Development & Housing Department, Government of Bihar to the Department of Economic Affairs to provide financial assistance under

VGF scheme after approval of Infrastructure Development Authority (IDA) Board chaired by Chief Secretary, Government of Bihar.

After a series of meetings and discussions with the stakeholder departments such as Ministry of Housing and Urban Affairs, Department of Economic Affairs and Niti Aayog and the relentless effort of Government of Bihar the ISWM proposal was accepted by the Department of Economic Affairs, Government of India in April 2025 and subsequently the proposal along with Request for Proposal and Draft Concession Agreement (RFP and DCA) has been finalized.

Due to the modifications in RFP and DCA based on the suggestions of stakeholder ministries/ departments the proposal was further re-approved by the Infrastructure Development Authority (IDA) Board chaired by Chief Secretary, Government of Bihar on June 26, 2025. Henceforth, after approvals from various authorities the RFP and DCA have been sent to Law Department, GoB for legal vetting. Afterwards the tender will be published through Patna Nagar Nigam (lead ULB).

NOTE:

i. *The projects approved under Swachh Bharat Mission (Urban) 2.0 is planned to bridge the gap considering projected population for the year 2026.*
ii. *The existing processing capacity in some of the ULBs such as Phulwari, Khusrupur etc., could not be used as the processing plant was under maintenance.*

3.1.2 ULBs where Processing Plants are Under Construction

Processing plant in three ULBs viz. Manihari, Dehri Dlamiya Nagar, and Katihar are under construction and are on the verge of completion. The plants will be operational in coming two months. The details of solid waste management in these three ULBs are mentioned in Table 13.

Table 13 Status of SWM in 3 ULBs where Processing Plants are Under Construction

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Current Waste Processing (TPD)	Total Processing Capacity (TPD)	Gap in Waste Processing (TPD)
1	Manihari Nagar Panchayat	15	10	6	12	16	3
2	Dehri-Dalmianagar Nagar Parishad	21	20	5	10	25	10
3	Katihar Nagar Nigam	115	60	4	56	64	58
	Total	**150**	**90**	**15**	**78**	**105**	**72**

The construction of aforementioned plants are about to be completed and soon all three plants will be functional.

3.1.3 ULBs having Available Land for Processing Facility and are Under Tender Stage

In this section 60 ULBs are included where land Identification has been completed and are in tender stage for the construction of additional plant capacity to bridge the gap. It is also important to note that most of the ULBs have functional MRF and/or compost plant either in full capacity or to some extent. However, there are still some gaps available in the processing of waste for which a significant progress has been achieved to bridge the gap.

The details of current waste generation, existing processing plants, available gap, approved plants under Swachh Bharat Mission (Urban) 2.0 comprises of compost plant, material recovery facility cum Refuse Derived Fuel to fill the Gap of waste processing along with sanitary landfill for the disposal of inert and process reject is mentioned in Table 14.

Table 14 Status of SWM in the ULBs with availability of land for the upcoming processing plants

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Processing Capacity (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
1	Gaya Nagar Nigam	546	501	100	601	538	8
2	Muzaffarpur Nagar Nigam	183	35	10	45	40	144
3	Biharsharif Nagar Nigam	182	26	0	26	23	160
4	Purnia Nagar Nigam	122	9	0	9	5	117
5	Sasaram Nagar Nigam	115	6	3	9	5	110
6	Ara Nagar Nigam	110	8	0	8	0	110

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Processing Capacity (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
7	Darbhanga Nagar Nigam	95	26	152	178	71	24
8	Siwan Nagar Parishad	90	0	0	0	0	90
9	Sitamarhi Nagar Nigam	81	2	0	2	1	80
10	Motihari Nagar Nigam	75	55	40	95	11	65
11	Munger Nagar Nigam	70	31	0	31	25	46
12	Jehanabad Nagar Parishad	63	1	0	1	0	63
13	Saharsa Nagar Nigam	57	3	0	3	3	54
14	Nawada Nagar Parishad	53	2	0	2	2	51
15	Kishanganj Nagar Parishad	45	0	0	0	0	45
16	Aurangabad Nagar Parishad	30	4	0	4	3	27
17	Sheikhpura Nagar Parishad	28	10	0	10	1	27
18	Hilsa Nagar Parishad	27	10	0	10	1	26
19	Gopalganj Nagar Parishad	24	3	0	3	0	24
20	Bagaha Nagar Parishad	22	0	0	0	0	22
21	Benipur Nagar Parishad	22	2	3	5	2	20
22	Dalsinghsarai Nagar Parishad	21	2	1	3	3	18
23	Barbigha Nagar Parishad	21	20	4	24	2	19
24	Bakhri Nagar Parishad	19	3	0	3	1	18
25	Ramnagar Nagar Parishad	18	4	0	4	0	18
26	Sheohar Nagar Parishad	18	1	0	1	1	17
27	Bairgania Nagar Parishad	18	2	0	2	1	17
28	Sultanganj Nagar Parishad	17	2	4	6	5	13
29	Kasba Nagar Parishad	17	0	0	0	0	17
30	Mirganj Nagar Parishad	17	5	10	15	14	3
31	Banmankhi Nagar Parishad	15	0	0	0	0	15
32	Nokha Nagar Parishad	15	2	1	3	3	12
33	Banka Nagar Parishad	14	5	0	5	0	14
34	Hisua Nagar Parishad	14	90	0	90	0	14
35	Sherghati Nagar Parishad	12	2	0	2	2	10
36	Kahalgaon Nagar Panchayat	12	9	2	11	4	8
37	Gogri Jamalpur Nagar Parishad	12	0	0	0	0	12
38	Makhdumpur Nagar Panchayat	11	0	0	0	0	11
39	Madhepura Nagar Parishad	11	0	0	0	0	11
40	Bahadurganj Nagar Panchayat	10	0	0	0	0	10
41	Thakurganj Nagar Panchayat	10	0	0	0	0	10
42	Ekma Bazar Nagar Panchayat	10	2	0	2	2	8
43	Jagdishpur Nagar Panchayat	10	0	0	0	0	10
44	Silao Nagar Panchayat	10	0	0	0	0	10
45	Shahpur Nagar Panchayat	9	1	0	1	0	9

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Processing Capacity (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
46	Daudnagar Nagar Parishad	9	6	0	6	6	4
47	Mairwa Nagar Panchayat	9	0	0	0	0	9
48	Navinagar Nagar Panchayat	8	10	2	12	0	8
49	Barauli Nagar Parishad	8	20	0	20	0	8
50	Islampur Nagar Parishad	8	8	0	8	8	0
51	Jaynagar Nagar Panchayat	8	1	0	1	0	8
52	Bikram Nagar Panchayat	7	2	0	2	2	5
53	Pakridayal Nagar Panchayat	7	5	0	5	0	7
54	Simri Bakhtiyarpur Nagar Parishad	6	12	2	14	1	5
55	Murliganj Nagar Panchayat	6	0	0	0	0	6
56	Kateya Nagar Panchayat	6	2	0	2	1	5
57	Belsand Nagar Panchayat	4	1	0	1	1	3
58	Amarpur Nagar Panchayat	3	2	5	7	0	3
59	Parsa Bazar Nagar Panchayat	3	0	0	0	0	3
60	Mehsi Nagar Panchayat	3	0	0	0	0	3
	Total	**2476**	**952**	**339**	**1291**	**785**	**1692**

3.1.3.1 Interventions and Developments

i. Out of 60 ULBs mentioned in Table 14, 47 ULBs have existing compost plant of total capacity of 952 TPD and 18 ULBs have existing MRF of total capacity of 339 TPD, thus a total waste processing capacity of 1291 TPD. However, the current waste processing is only 785 TPD leaving a gap of 1692 TPD.

ii. To bridge the total available gap of 1692 TPD an action plan of 2274 TPD comprises of 1270 TPD compost plant and 1005 TPD MRF-cum-RDF along with 502 TPD of sanitary landfill has been approved under Swachh Bharat Mission (Urban) 2.0 considering projected population for the year 2026.

iii. In the process of implementation of the approved projects all 60 ULBs have published or in the process of publishing tender for the construction, installation and subsequent operation and maintenance of waste processing plants.

iv. To ease the process of implementation of the projects of processing plants, Urban Development and Housing Department, GoB has prepared model design and estimates as mentioned in Table 15 along with RFP in both PPP and EPC mode and shared with ULBs.

Table 15 Intervention and Development in the Establishment of Processing Plants under SWM

Component	Capacity of Model Design and Estimate shared with ULBs (TPD)	Status of RFP shared with ULBs	No. of ULBs where Tender is Published	No. of ULBs where Tender is to be Published
Material Recovery Facility (MRF)	5, 10, 50, and 100*	In both PPP and EPC mode	46	14
Compost Plant	5, 50 and 100*		32	28

*Model Design and Estimate of 100 TPD MRF and Compost Plant has been prepared and shared with the Ministry of Housing and Urban Affairs, Government of India for feedback and approval. After approval the same will be shared with ULBs.

v. All the aforementioned tenders are for the selection of agencies to design, build and operate the said processing plants.

vi. A comprehensive State level training was provided to the officials/engineers of ULBs for the preparation of RFP, design and estimate.

vii. The existing processing capacity in some of the ULBs could not be utilized fully as the processing plants are under maintenance. Also, some of the existing plants are in defunct stage which is in the process of revamping and/or remodification.

3.1.4 ULBs where Land Identification is in Process to Establish Processing Plants (Tender process to be initiated)

This section highlights of 68 ULBs undergoing land identification for establishing approved waste processing plants under Swachh Bharat Mission (Urban) 2.0, a challenging process in Bihar due

to constraints in the availability of government land. Despite that the State authorities are trying their best to achieve it at the earliest.

In addition, most of the ULBs have functional MRF and/or compost plant either in full capacity or to some extent. However, there are still some gaps available in the processing of waste for which a significant progress has been achieved till date.

The details of current waste generation, existing processing plants, available gap, approved plants under Swachh Bharat Mission (Urban) 2.0 comprises of compost plant, material recovery facility cum Refuse Derived Fuel to fill the Gap of waste processing along with sanitary landfill for the disposal of inert and process reject is mentioned in Table 16.

Table 16 Status of SWM in the ULBs where land identification is in process for the upcoming processing plants

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Processing Capacity (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
1	Bettiah Nagar Nigam	279	4	0	4	4	275
2	Bhagalpur Nagar Nigam	229	120	100	220	146	83
3	Chapra Nagar Nigam	176	14	0	14	14	163
4	Madhubani Nagar Nigam	99	2	0	2	1	98
5	Begusarai Nagar Nigam	90	19	4	23	18	72
6	Buxar Nagar Parishad	88	10	0	10	4	84
7	Hajipur Nagar Parishad	78	34	5	39	12	66
8	Jamalpur Nagar Parishad	46	42	25	67	32	14
9	Dumraon Nagar Parishad	35	0	0	0	0	35
10	Samastipur Nagar Nigam	31	38	10	48	6	25
11	Jamui Nagar Parishad	30	11	0	11	1	30
12	Bodhgaya Nagar Parishad	28	3	1	4	0	28
13	Khagaria Nagar Parishad	26	15	0	15	1	25
14	Raxaul Nagar Parishad	26	13	0	13	1	25
15	Mokama Nagar Parishad	26	4	0	4	1	25
16	Barh Nagar Parishad	25	7	0	7	1	25
17	Rajgir Nagar Parishad	23	12	3	15	8	14.4
18	Naugachia Nagar Parishad	23	3	0	3	2	20
19	Bhabhua Nagar Parishad	22	1	0	1	0	22
20	Narkatiyaganj Nagar Parishad	22	2	1	3	1	21
21	Jogbani Nagar Parishad	21	2	0	2	0	21
22	Lakhisarai Nagar Parishad	21	1	2	3	2	19

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Processing Capacity (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
23	Teghra Nagar Parishad	21	60	0	60	0	21
24	Ballia Nagar Parishad	20	6	0	6	0	19
25	Lalganj Nagar Parishad	20	5	3	8	2	17
26	Araria Nagar Parishad	19	22	0	22	1	18
27	Motipur Nagar Parishad	19	1	0	1	1	18
28	Arwal Nagar Parishad	19	1	0	1	1	18
29	Supaul Nagar Parishad	18	13	5	18	9	9
30	Dhaka Nagar Parishad	18	0	0	0	0	18
31	Jhajha Nagar Parishad	18	0	0	0	0	18
32	Jhanjharpur Nagar Parishad	18	2	0	2	0	18
33	Forbesganj Nagar Parishad	17	0	0	0	0	17
34	Bikramganj Nagar Parishad	17	8	0	8	0	17
35	Bihat Nagar Parishad	17	1	0	1	1	16
36	Mahnar Nagar Parishad	17	2	3	5	0	16
37	Haweli kharagpur Nagar Parishad	16	1	0	1	1	16
38	Barahiya Nagar Parishad	16	11	0	11	8	8
39	Piro Nagar Parishad	15	0	0	0	0	15
40	Bihiyan Nagar Panchayat	14	6	8	14	3	11
41	Rosera Nagar Parishad	14	11	0	11	0	14
42	Sahibganj Nagar Parishad	13	5	0	5	0	13
43	Dighwara Nagar Panchayat	13	0	0	0	0	13
44	Janakpur Road Nagar Parishad	12	5	0	5	0	12
45	Kanti Nagar Parishad	12	6	1	7	7	5
46	Chakia Nagar Parishad	12	0	0	0	0	12
47	Barsoi Nagar Panchayat	11	0	0	0	0	11
48	Kesariya Nagar Panchayat	11	0	0	0	0	11
49	Tekari Nagar Parishad	11	1	0	1	1	10
50	Chanpatia Nagar Panchayat	10	3	0	3	0	10
51	Nirmali Nagar Panchayat	10	3	0	3	0	10
52	Birpur Nagar Panchayat	10	0	0	0	0	10
53	Mahua Nagar Parishad	9	2	1	3	1	8
54	Areraj Nagar Panchayat	9	20	0	20	5	4
55	Marhaura Nagar Panchayat	9	2	0	2	0	9
56	Warisaliganj Nagar Parishad	8	2	0	2	0	8
57	Revelganj Nagar Panchayat	7	2	0	2	0	7
58	Mohania Nagar Panchayat	7	0	0	0	0	7
59	Nasriganj Nagar Panchayat	7	2	4	6	0	7
60	Kochas Nagar Panchayat	6	5	5	9	3	3
61	Maharajganj Nagar Panchayat	6	1	0	1	1	5

S.No.	Name of ULB	Current Waste Generation (TPD)	Capacity of Existing Compost Plant (TPD)	Capacity of Existing MRF (TPD)	Total Processing Capacity (TPD)	Current Waste Processing (TPD)	Gap in Waste Processing (TPD)
62	Sugauli Nagar Panchayat	6	0	0	0	0	6
63	Sursand Nagar Panchayat	6	0	5	5	0	6
64	Rafiganj Nagar Panchayat	5	4	4	8	4	1
65	Koilwar Nagar Panchayat	5	1	0	1	0	5
66	Ghoghardiha Nagar Panchayat	5	3	2	5	4	1
67	Koath Nagar Panchayat	4	0	0	0	0	4
68	Sonpur Nagar Panchayat	2	8	0	8	1	1
	Total	**2001**	**581**	**191**	**772**	**308**	**1694**

3.1.4.1 Interventions and Advancements

i. Out of 68 ULBs mentioned in Table 16, total 54 ULBs have existing compost plant of cumulative capacity of 581 TPD and 20 ULBs have existing MRF of total capacity of 191 TPD to process the generated waste. Thus, a total waste processing capacity of 772 TPD. However, the current waste processing is 308 TPD leaving a gap of 1694 TPD.

ii. Urban Development and Housing Department is in the process of amendment land lease policy since with current policy people have not shown interest even after multiple attempts of publication of Expression of Interest (EoI) to lease the land for the establishment of processing plants.

iii. Meanwhile ULBs are in the process of finalizing the estimate and request for proposal (RFP) in coordination and support from the Urban Development and Housing Department, Government of Bihar.

iv. Tender will be published for the construction, installation and subsequent operation and maintenance as soon as the land identification will be completed.

3.2 Legacy Waste Management

Legacy waste management involves the remediation and management of existing dumpsites of solid waste that have been accumulating over many years. To remediate the legacy waste in a scientific way the State has adopted the approach of scientific assessment through drone survey, followed by Bioremediation of accumulated waste. Based on the efforts undertaken by the State authorities a significant difference in the management of legacy waste has been achieved from October 2024 to July 2025. A comparative assessment in the overall is shown in Table 17.

Table 17 A comparative assessment of Legacy Waste Management in the State from October 2024 to July 2025

	No. of ULBs	**Estimated Quantity of Legacy waste (Tons)**	**Quantity of Legacy Waste Remediated (Tons)**	**Remaining Quantity (Tons)**
Status as on October 2024	82	41,71,761	14,92,819	26,78,942
Status as on July 2025	82	**51,31,186**	**22,09,341**	**29,21,845**

A summary of overall current status of legacy waste in the State is mentioned in Table 18.

Table 18 Summary of current status of legacy waste in the State

S.No.	**Category**	**No. of ULBs**	**Quantity of Legacy Waste (Ton)**	**Remediation Completed (Ton)**	**Remaining Quantity (Ton)**
1	ULBs where entire Legacy Waste is Remediated Altogether	30	9,57,459	9,57,459	0
2	ULBs where Remediation of Legacy Waste is Under Process	14	30,09,042	12,51,882	17,57,160
3	ULBs where Remediation of Legacy Waste is Under Tender	30	9,67,702	0	9,67,702
4	ULBs where Re-assessment of Legacy Waste is Under Process	8	1,96,983*	0	1,96,983
	Total	**82**	**51,31,186**	**22,09,341**	**29,21,845**

*The estimated 1,96,983 tons of legacy waste is subject to change following a drone-based reassessment.

3.2.1 ULBs where entire Legacy Waste is Remediated Altogether

There are 30 ULBs where entire legacy waste has been remediated. The quantity of legacy waste, quantity of waste remediated, and subsequent status is mentioned in Table 19.

Table 19 ULBs where entire Legacy Waste is Remediated Altogether

S.No	Name of ULB	Quantity of Waste (Ton)	Remediation Completed (Ton)	Status
1	Gaya Nagar Nigam	400,000	400,000	Remediated
2	Munger Nagar Nigam	400,000	400,000	
3	Chhapra Nagar Nigam	127,000	127,000	
4	Biharsharif Nagar Nigam	26,000	26,000	
5	Bakhri Nagar Parishad	420	420	
6	Kasba Nagar Parishad	400	400	
7	Banmankhi Nagar Parishad	382	382	
8	Ghoghardiha Nagar Panchayat	350	350	
9	Makhdumpur Nagar Panchayat	335	335	
10	Jagdishpur Nagar Panchayat	300	300	
11	Amarpur Nagar Panchayat	300	300	
12	Benipur Nagar Parishad	288	288	
13	Madhepura Nagar Parishad	225	225	
14	Sitamarhi Nagar Nigam	200	200	
15	Piro Nagar Parishad	200	200	
16	Sheohar Nagar Parishad	200	200	
17	Maharajganj Nagar Panchayat	200	200	
18	Hisua Nagar Parishad	125	125	
19	Warisaliganj Nagar Parishad	110	110	
20	Parsa Bazar Nagar Panchayat	100	100	
21	Lakhisarai Nagar Parishad	80	80	
22	Kateya Nagar Panchayat	78	78	
23	Bhabhua Nagar Parishad	50	50	
24	Ekma Bazar Nagar Panchayat	30	30	
25	Dighwara Nagar Panchayat	30	30	
26	Hilsa Nagar Parishad	20	20	
27	Pakridayal Nagar Panchayat	13.2	13.2	
28	Mokama Nagar Parishad	10	10	
29	Silao Nagar Panchayat	9	9	
30	Rosera Nagar Parishad	4	4	
		9,57,459	**9,57,459**	

3.2.2 ULBs where Remediation of Legacy Waste is Under Process

There are 14 ULBs where remediation of legacy waste is in progress. In 14 ULBs the total estimated quantity of legacy waste is 30,09,042 tons out of which 12,51,882 tons has been remediated in 4 ULBs. Remediation process of remaining 17,57,160 tons of legacy waste is under process, where Bhagalpur and Muzaffarpur has published tender for the remediation of 2,24,370 and 1,10,000 tons in phase II respectively. The estimated quantity of legacy waste, quantity of waste remediated, remaining quantity and subsequent status is mentioned in Table 20.

Table 20 ULBs where Remediation of Legacy Waste is Under Process

S. No.	Name of ULB	Quantity of Legacy Waste (Ton)	Remediation Completed (Ton)	Remaining Quantity (Ton)	Status
1	Katihar Nagar Nigam	1,57,000	64,000	93,000	Ongoing
2	Patna Nagar Nigam	23,38,769	10,18,000	13,20,769	Ongoing
3	Bhagalpur Nagar Nigam	3,86,370	1,62,000	2,24,370	Tender Published for remaining waste
4	Muzaffarpur Nagar Nigam	1,17,882	7,882	1,10,000	
5	Mairwa Nagar Panchayat	1,126		1,126	Ongoing
6	Naubatpur Nagar Panchayat	1,140		1,140	Ongoing
7	Barauli Nagar Parishad	1,475		1,475	Ongoing
8	Haweli kharagpur Nagar Parishad	1,194		1,194	Ongoing
9	Nasriganj Nagar Panchayat	538		538	Ongoing
10	Sursand Nagar Panchayat	797		797	Ongoing
11	Koath Nagar Panchayat	874		874	Ongoing
12	Simri Bakhtiyarpur Nagar Parishad	1,047		1,047	Ongoing
13	Birpur Nagar Panchayat	628		628	Ongoing
14	Jhajha Nagar Parishad	203		203	Ongoing
	Total	**30,09,042**	**12,51,882**	**17,57,160**	

3.2.3 ULBs where Remediation of Legacy Waste is Under Tender

There are 30 ULBs where legacy waste has been estimated and out of that tender is floated in 26 ULBs for remediation while it to be published in 4 ULBs. The estimated quantity of legacy waste,

quantity of waste remediated, remaining quantity and subsequent status is mentioned in Table 21.

Table 21 ULBs where Remediation of Legacy Waste is Under Tender

S. No.	Name of ULB	Quantity of Legacy Waste (Ton)	Status
1	Kishanganj Nagar Parishad	2,397	Tender Published
2	Bettiah Nagar Nigam	2,00,000	
3	Dumraon Nagar Parishad	25,865	
4	Dehri-Dalmianagar Nagar Parishad	2,18,522	
5	Jhanjharpur Nagar Parishad	2,324	
6	Tekari Nagar Parishad	4,128	
7	Sherghati Nagar Parishad	9,843	
8	Forbesganj Nagar Parishad	2,086	
9	Araria Nagar Parishad	8,485	
10	Ballia Nagar Parishad	4,737	
11	Masaurhi Nagar Parishad	11,052	
12	Buxar Nagar Parishad	39,872	
13	Aurangabad Nagar Parishad	26,491	
14	Bakhtiyarpur Nagar Parishad	23,479	
15	Jogbani Nagar Parishad	5,400	
16	Jehanabad Nagar Parishad	4,700	
17	Danapur Nizamat Nagar Parishad	52,107	
18	Bairgania Nagar Parishad	23,954	
19	Jamalpur Nagar Parishad	22,840	
20	Teghra Nagar Parishad	2,127	
21	Nawada Nagar Parishad	39,739	
22	Jamui Nagar Parishad	24,521	
23	Mirganj Nagar Parishad	15,040	
24	Bihat Nagar Parishad	3,172	
25	Gogri Jamalpur Nagar Parishad	1,129	
26	Chanpatia Nagar Panchayat	40,976	
27	Purnia Nagar Nigam	22,762	Tender to be Published
28	Begusarai Nagar Nigam	5,022	
29	Rajgir Nagar Parishad	1,01,823	
30	Kahalgaon Nagar Panchayat	23,109	
	Total	**9,67,702**	

3.2.4 ULBs where Re-assessment of Legacy Waste is Under Process

There are 8 ULBs where legacy waste has been estimated earlier however, the outcomes were not satisfactory thus, re-assessment of legacy waste is under progress through the empaneled agencies. The earlier estimated quantity of legacy waste is mentioned in Table 22.

Table 22 ULBs where Re-assessment of Legacy Waste is Under Process

S. No.	Name of ULB	Quantity of Legacy Waste (Ton)	Status
1	Barh Nagar Parishad	5,601	Under Re-assessment
2	Darbhanga Nagar Nigam	80,000	
3	Belsand Nagar Panchayat	1500	
4	Gopalganj Nagar Parishad	3700	
5	Supaul Nagar Parishad	60,000	
6	Daudnagar Nagar Parishad	15,342	
7	Areraj Nagar Panchayat	5840	
8	Ara Nagar Nigam	25,000	
	Total	**1,96,983**	

4 Ring Fenced Account

The National Green Tribunal directed the State to set up a ring-fenced account and maintain Rs 4,000 Cr that can be utilized for setting up solid waste processing facilities, remediation of legacy waste and setting up of STPs and FSSTPs so there remains no gap. In this regard, an undertaking duly signed by the Chief Secretary, Bihar was submitted to the Principal Bench, NGT vide letter no. 1973, dated 04.05.2023, mentioning the **creation of a ring-fenced account with a PL Account No. PBBPLA015**. Subsequently, the ring-fenced account was maintained with Rs. 4000/- crores (Four thousand crores) to overcome the existing gap in the solid and liquid waste management and the same was communicated to the NGT vide letter no. 5839, dated 29.09.2023.

In the hearing dated 22.10.2024 the NGT has given their observation on the creation of ring-fenced account by the Government of Bihar and mentioned for opening of a separate dedicated ring-fence bank account.

In response of the observation of NGT the Finance Department of Government of Bihar has provided clarification note vide letter no. 794 dated 27.12.2024. Based on that it is submitted that to fulfil the need of having a ring fence account, the department has opened a dedicated PL. Account (Personal Ledger Account). An amount of Rs. 4000 crores have been transferred to this PL Account to meet the expenditure required to setup solid and liquid waste management facilities. This amount available in the PL Account is a dedicated fund to cater the expenditure incurred on creating waste management facilities. Whenever an expenditure is incurred by any of the ULBs, in creating aforesaid facilities, it can raise a claim, and the amount involved will be directly debited and paid from the amount maintained in the dedicated PL Account.

It is also made clear that this **PL Account is insulated** from other government expenditure. Thus, no expenditure other than related to creation of Solid and Liquid waste management facilities, will be paid from the fund maintained in this dedicated PL Account. Hence the need to have a ring fence Bank account is well served by creation of a dedicated PL Account and transfer of Rs. 4000 crores in it.

Based on the aforementioned facts it is requested to consider the existing dedicated ring-fenced account as a part of the compliance which effectively serves the purpose as directed by the Hon'ble NGT.

Based on the recommendations of **Monitoring and Advisory Committee** constituted under the chairmanship of the Chief Secretary, Bihar various schemes and projects (as described previously) have been approved for the management of solid and liquid waste in the State wherein expenditure has been incurred/ would be incurred under Ring Fenced Account as shown in Table 23.

Table 23 Expenditure under Ring Fenced Account

S.No.	Particular	Amount (Cr)
1	Expenditure for the construction of Sewerage Infrastructure under AMRUT 2.0	1347
2	Bioremediation of Nallas (expense incurred)	184
3	Construction of 6 Transfer Stations in Patna Cluster (expense incurred)	50
	Total	**1581**

Further, as per the direction of Monitoring and Advisory Committee following activities/ schemes/ projects has been proposed to be taken up under Ring Fenced Account: -

i. Land availability for Solid and Liquid waste management
ii. Additional 11 transfer station
iii. Legacy waste remediation
iv. Construction of processing plants in clusters etc. in solid waste management

In addition, 371.97 Cr has been allocated to Rural Development Department for the management of solid and liquid waste in rural areas.

5 Solid and Liquid Waste Management in Rural Areas

The solid and liquid waste management in the rural areas of the State is undergoing through Swachh Bharat Mission (Grameen)/ Lohiya Swachh Bihar Abhiyan. The overall target and subsequent work progress is mentioned in Table 24.

Table 24 Overall target and subsequent work progress in the solid and liquid waste management in Rural areas

Sr. No.	Components	Indicator		Target	Cumulative Progress (Till 20th June 2025)	To be Completed in FY 2025-26
1	Solid Waste Management	Solid & Liquid Waste Management Work Initiated in Gram Panchayats (GPs)		8053	8053	
2		Total Work Started in the Ward to date		1,09,332	1,05,514	3818
3		Waste Processing Unit (@ 1in Each GP)	WPU Constructed	7965	6881	173
			WPU under Construction		911	
4		GOBAR-Dhan Progress (Biogas Community-based unit to set up one in each district for the safe disposal of cattle & Agri waste.	Plant Under Construction	38	2	2
			Plant Construction Completed & Functional		36	
5		Plastic Waste Management Units (PWMU): To be set up one in each district and sub-division level.		189	168	21
6	Liquid Waste Management	Community Soak Pit Construction Progress		2,35,184	3,67,606*	
		Junction Chamber Construction Progress		Need Based	79,114	
		Nail Outlet Point Construction Progress			45,362	
7	ODF Plus	Total ODF Plus Village		37,135	34,993	2142
		Total ODF Plus Model Village			32,824	4311

*Construction from SBM-G, MGNAREGA, PRD & Other Schemes, WPU – Waste Processing Unit

24.7.2025

Chief Secretary
Government of Bihar, Patna